GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES)

RAJYA SABHA
UNSTARRED QUESTION NO. 2193
(ANSWERED ON 18.12.2025)

ABHINAV PAHAL PORTAL

#2193.SHRI SUBHASH BARALA:

Will the **PRIME MINISTER** be pleased to state:

(a) the number of districts and institutions registered on the Abhinav Pahal Portal so far, along with the award-winning schemes/projects selected for replication;
(b) the details of mechanisms adopted by the Ministry to monitor the portal, the details of mentorship support from award-winning districts/officials and the details to ensure timely review of replication activities; and
(c) whether Government proposes to expand the repository of good governance initiatives available on the portal, including new categories, digital tools or training modules; and
(d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (d): At present, 538 districts are registered on the Abhinav Pahal Portal, and 34 award-winning projects under the Prime Minister's Awards for Excellence in Public Administration are available on the portal. This portal of Department functions as a dissemination platform. The Department promotes awareness and dissemination of innovative practices, through Regional Conferences and monthly National Good Governance Webinars. In regional conferences the good governance practices are presented by concerned officers about the exemplary and innovative projects in public administration to delegates from States/UTs/Districts. In the National Good Governance Webinars two projects awarded under Prime Minister's Awards for excellence in public administration are presented by awardees for knowledge sharing and enabling replication. The objective of the portal is to build a repository of valuable governance practices and provide access to award-winning initiatives, thereby supporting the strengthening of innovative practices. The portal is also updated regularly to include new initiatives ensuring dissemination of good governance practices enabling replication by States/UTs at their own discretion.

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